GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION **NO. 658** TO BE ANSWERED **ON: 08.02.2022**

Commissioning of New project Namrup-IV

658: SHRI BIRENDRA PRASAD BAISHYA:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

(a) Whether Government has finalized the plan for commissioning a new project as Namrup-IV under the Brahmaputra Valley Fertilizers Corporations Ltd;
(b) If so, the details thereof;
(c) Whether a declaration to this effect was made by the Minister at Namrup on 26th June, 2006;
(d) If so, the details thereof and the time by when it is likely to be commissioned;
(e) the total outlay and the target set for implementation of Namrup-IV during Eleventh Five Year plan; and
(f) the other steps initiated by Government for better health and survivability of the Namrup unit in this global competition era?

ANSWER

MINISTER OF HEALTH & FAMILY WELFARE AND CHEMICALS & FERTILZERS

(DR. MANSUKH MANDAVIYA)

(a) & (b): Government of India vide its Cabinet approval dated 21st May 2015 decided for setting up of a new Ammonia-Urea complex (Namrup-IV) in the existing premises of Brahmaputra Valley Fertilizers Corporations Ltd (BVFCL) through Public Private Partnership (PPP) mode with urea production capacity of 8.646 Lakh MT per annum by allocating 48% equity to M/s Oil India Limited (26%), Government of Assam (11%), BVFCL (11%) and remaining 52% equity through competitive bidding by inviting bids from public / private entities.

(c) & (d): No such record is available.

(e): Nil.

(f): Government of India has released one time grant-in-aid of Rs. 100 crores to BVFCL in December 2021 for renewal and replacement of spares, catalysts and execution of repair work for safe, sustainable and economic operations of Namrup-II & III plants situated in Assam.

xxxxxxxx